

ITEM NO.12

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. APARNA AJITSARIA

Criminal Appeal No(s). 3846/2023

NANHU

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

Date : 14-05-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr Priyanshu Upadhyay, Adv.
Mr. Anilendra Pandey, AOR

For Respondent(s)

Mr. Shaurya Sahay, AOR
Mr. Shobhit Dwivedi, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent has filed counter affidavit.

Original records have been received from High Court and
Trial Court.

Parties may file additional documents, if any.

Registry to process the matter for listing before the
Hon'ble Court as per rules.

APARNA AJITSARIA
Registrar